

Annexure -

Details of.....¹ paid / credited during the financial year and of tax deducted at source under section² of Income-tax Act 1961 :-

Deductee Code ³ <input type="text"/>	Permanent Account Number (PAN) of deductee <input type="text"/>	Name and Address of Deductee (Address need not be given if PAN is mentioned) <input type="text"/>	Amount payable before deduction of tax <input type="text"/>	Date on which amount paid/ credited <input type="text"/>	Rate at which tax deducted <input type="text"/>	Whether grossing up is required ⁴ <input type="text"/>	Amount of tax deducted (Rs.) <input type="text"/>	Date on which tax deducted <input type="text"/>	Date on which tax paid to the credit of Central Government ⁵ <input type="text"/>	Bank Branch Code <input type="text"/>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>
<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>
<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>
<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>
<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>
<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>

Notes :-

- 1 Please state the nature of payment viz. interest, dividends.
- 2 Please use separate Annexures for deductions made under different sections.
- 3 Please enter Deductee Code 01 for companies, 02 for 'other than companies'.
- 4 Write Y for Yes and N for No.
- 5 Where deduction is made by or on behalf of the Government, transfer voucher number may be entered in column (9).
- 6 Write 'A' if deduction is made at a lower rate deduction or no tax deducted is on account of a certificate under section 197 or 195 or write 'B' if on account of certificate issued by a chartered accountant.
- 7 If necessary, please use additional sheets to give full details of payment in the above format. Please also give running serial number to all pages.

Signature of person responsible for deducting tax at source _____

Name and designation of person responsible for deducting tax at source _____.

Annexure -

Details of.....¹ paid / credited during the financial year and of tax deducted at source under section² of Income-tax Act 1961 :-

Challan number given by bank <input type="text"/> <input type="text"/> <input type="text"/>	Date of furnishing Tax Deduction Certificate <input type="text"/> <input type="text"/>	Reason for non-deduction / lower deduction if any ⁶ <input type="text"/> <input type="text"/>
(12)	(13)	(14)
<input type="text"/> <input type="text"/> <input type="text"/>	<input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>	<input type="checkbox"/>
<input type="text"/> <input type="text"/> <input type="text"/>	<input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>	<input type="checkbox"/>
<input type="text"/> <input type="text"/> <input type="text"/>	<input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>	<input type="checkbox"/>
<input type="text"/> <input type="text"/> <input type="text"/>	<input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>	<input type="checkbox"/>
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<input type="text"/> <input type="text"/> <input type="text"/>	<input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>	<input type="checkbox"/>

Signature of person responsible for deducting tax at source _____

Name and designation of person responsible for deducting tax at source _____.